

Annexure-6 to Circular No. IBBI/CRP/47/2021 dated 24.11.2021
Name of the corporate debtor: Ms. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023
NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023
List of creditors as on: 06.11.2023

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoG, if applicable					
1		Viswakarma Becharam	20.10.2023	₹ 4,08,856.00	₹ 4,08,856.00	Employee claim under Regulation 9 of CIRP	No			₹ -	₹ -		
2		Jagdish Patel	24-10-2023	₹ 5,51,250.00	₹ 5,51,250.00	Employee claim under Regulation 9 of CIRP	No			₹ -	₹ -		
3		Sunil Sitaram Gupta	23.10.2023	₹ 93,106.00	₹ 93,106.00	Employee claim under Regulation 9 of CIRP	Yes			₹ -	₹ -		
4		Mahesh Navdev Phad	25.10.2023	₹ 5,34,078.00	₹ -	Employee claim under Regulation 9 of CIRP	No			₹ 5,34,078.00	₹ -		
Total				₹ 15,87,290.00	₹ 10,53,212.00					₹ 5,34,078.00			